

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

22

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 47/2018 in CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Sl.No.22

CA No.47/ 2018 in CP (IB) No. 172/10/HDB/2017

In the matter of Super Agri Seeds Private Limited

Date of order: 01.03.2018

ORDER

Head Dr. K.V. Srinivas, Ld. RP, Shri V.K. Sajith, Ld. Counsel for Operational Creditor, Shri S.S. Prasad, Ld. Senior Counsel along with Shri S.V. Vanshi Krishna, Ld Counsel for the Corporate Debtor, Shri B. Praveen Kumar, Ld. Counsel for ICICI, Shri P. Sriharsha Reddy, Ld. Counsel for RBL, Shri Guru Prasad Deshpande, Chief Manager, SBI, Shri Syed Quadri, Chief Manager (Law) ICICI Bank, Shri S. Keshava Rao, Ld. Counsel for SBI.

The Ld. RP has filed his report dated 19.02.2018, Orders reserved.



Member (T)



Member (J)

BINNU